

<p>वस्तु एवं सेवा कर आसूचना महानिदेशालय अपर महानिदेशक का कार्यालय कोच्चि अंचल एक्का केंद्रीय उत्पाद शुल्क भवन कत्रिकडव्, कलूर, कोच्चि - 682017 दूरभाषा/ फ़ैक्स: 0484-2330965 ईमेल:dgi.kochi@gov.in</p>		<p>DIRECTORATE GENERAL OF GST INTELLIGENCE OFFICE OF THE ADDITIONAL DIRECTOR GENERAL KOCHI ZONAL UNIT CENTRAL EXCISE BHAVAN KATHRIKADAVU, KALOOR.P.O, KOCHI - 682 017 Telephone/Fax: 0484-2330965 Email id: dgi.kochi@gov.in</p>
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Dated: 25.06.2021

To,

The Principal Chief Commissioners/Chief Commissioners/Principal Commissioners/Commissioners of CGST (All);

The Principal Chief Commissioners/Chief Commissioners/Principal Commissioners/Commissioners of Customs (All);

The Principal Director Generals/Director Generals (All)

Madam/Sir,

Sub: Preparation of panel for appointment of Intelligence Officer in DGGI, Kochi Zonal Unit in 7th CPC Pay Matrix Level-7 on deputation basis- Reg.

The Directorate General of Goods and Services Tax Intelligence (DGGI), Kochi Zonal Unit is in the process of drawing a panel of willing and suitable officers for filling up **two (2) vacancies in the grade of Intelligence Officer (IO)** on deputation basis, to be posted at the Kochi Zonal Unit.

2. It is proposed to fill up these vacancies by appointing suitable officers from the grade of Inspectors of Central Tax, Central Excise & Customs. Officers having a minimum of two (2) years of experience in GST formations may send their willingness through proper channel. Experience in preventive/anti-evasion wings is preferable.

3. The selected officers, while working at DGGI in the grade of IO on deputation basis will be entitled for deputation allowance, as admissible. Normally the deputation is for a period of five years, subject to the willingness of the officer, his/her performance, concurrence of his parent Commissionerate and approval of the Competent Authority. The option for deputation basis in DGGI once exercised cannot be withdrawn under any circumstances.

4. It is requested that the same may please be brought to the notice of all officers under your jurisdiction and the application of willing officers be forwarded to this office. While forwarding the name of the willing officers, the following information may also be sent for evaluation by this office:

- 1) Complete bio-data and willingness of the officer along with history of previous postings.
- 2) ACR/APAR grading for the last 5 years (duly verified and attested by the Addl./Joint Commissioner (P&V)
- 3) Vigilance clearance and
- 4) 'No objection' from the Cadre Controlling Authority to relieve the officers in the event of his selection.

5. The above information/details may kindly be arranged to be furnished to this office by 31.07.2021.

(M MATHEW JOLLY)
ADDITIONAL DIRECTOR GENERAL

Copy to Web-Master, CBIC Website, DG Systems, New Delhi with request to upload on the website (www.cbic.gov.in) at earliest.